

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-114/2020 )**

Joe C Mathias ..... Petitioner.

Vs

State of Goa & Ors. .... Respondents.

Shri N. Sardesai, Senior Advocate with Shri G. Panandiker, Advocate for the petitioner.

Shri A. Carvalho, Advocate for the respondent no.4.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 20<sup>th</sup> August 2020.**

P.C.

The petitioner's counsel is not sure whether all the respondents are served. He could not verify with the Registry because of Covid.

2. Registry will verify and put up a note whether all the respondents are served.

3. Post the matter on 27.8.2020.

**DAMA SESHADRI NAIDU, J.**

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